

[Shri Suresh Kalmadi]

achieve where the Government of Bihar has failed? Let me warn you that by trying to disrupt the freedom of the press, they are only playing with fire.

SHRI LAL K. ADVANI. (Madhya Pradesh): This is a very serious matter. I would suggest a discussion on this situation.

SHRI SURESH KALMADI: Yes, Sir.

SHRI LAL K. ADVANI: And particularly because Congress (I) has been named by the Member from Maharashtra; and if Congress (I) is being party to this kind of subversion of the freedom of the press.....

MR. DEPUTY CHAIRMAN: May be in the House. Doesn't matter...

SHRI LAL K. ADVANI: I would like a discussion on it and let the Government clarify.

MR. DEPUTY CHAIRMAN: it is an inter-trade union rivalry.

SHRI SURESH KALMADI; I am supporting...

MR. DEPUTY CHAIRMAN: Every-body is supporting. Mr. Shanti Tyagi.

REFERENCE TO THE PLIGHT OF LABOURERS WORKING IN BRICK KILNS, NEAR DELHI,

श्री शान्ति त्यागी (उत्तर प्रदेश) : माननीय उपसभासति महोदय, मैं आपके माध्यम से और सदन के माध्यम से सरकार का ध्यान एक बड़ी विकट समस्या की ओर आकर्षित करना चाहता हूँ। मान्यवर, दिल्ली में, फरीदाबाद में और गाज़िपूर में करीब 20 हजार मजदूर परिवार भट्टों में काम कर रहे हैं और इन भट्टों पर वे गुलामों की तरह से काम करते हैं। यह लोग उत्तर प्रदेश के, हरियाणा के, राजस्थान के और दिल्ली के किसान हैं, हरिजन भाई हैं और यह इन भट्टों पर गुलामों की तरह से काम कर रहे हैं। इन के लिए चिकित्सा की गृहा-

इश की या अन्य किसी किस्म की सुविधा नहीं है और न कोई इनका इंतजाम है। यह लोग देहातों से भाग कर आये हैं और यहाँ पर भट्टों के मालिकों के गुन्डे और उनके चौकीदारों के पहरे में इन लोगों को काम करना पड़ता है। सुबह 6 बजे से यह और इनकी औरतों 12, 14 घंटे काम करते हैं। इनका हिसाब-किताब और उसकी देख-रेख भट्टों के मूँशी करते हैं। वे चाहे कुछ भी लिख दें और इस तरह से इनका जीवन नरक तुल्य बना हुआ है। मेरा आपके माध्यम से सरकार से निवेदन है कि यह 20 हजार मजदूर परिवार जो हैं इन के लिये मजदूरों के जो कानून जो देश में राज है कम से कम उनका कुछ हिसाब हिसा इन पर लागू किया जाय ताकि इन्हें इंसानी जिन्दगी मिल सके और मजदूरों की जो दिक्कतें हैं वह दूर हो सकें।

REFERENCE TO THE NEED FOR ALLOCATION OF ADEQUATE FUNDS FOR THE YELERU RESER- VOIR PROJECTS MEANT FOR SUPPLY OF WATER TO VISAKHA- PATNAM STEEL PROJECT

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I would like to bring an important issue facing Andhra Pradesh especially with regard to funding of the Yeleru Reservoir Project for supply of water.

The State Government are committed to supply 73 Mgd. of water for the operational stage of the Visakhapatnam Steel Plant from the Yeleru Reservoir Project by October, 1985. The ultimate cost of the project is Rs. 147.02 crores out of which Rs. 107.36 crores is required to ensure supply of 73 Mgd. water to the Steel Plant which is scheduled to be commissioned by 1985.

Even though the working group of the Planning Commission recommended Rs. 100 crores for the project in the Sixth Plan, an amount of Rs. 65 crores only was allocated by the Planning